

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (Liq)Progress Report/11/2024 in Company Petition IB/64/ 9/2023
NAME OF THE COMPANY	Tirumala Hills Asphalat Pvt Ltd
NAME OF THE PETITIONER(S)	GP Petroleums Ltd
NAME OF THE RESPONDENT(S)	Tirumala Hills Asphalat Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (Liq)/11/2024**

**Present:** Mr. Adinarayana Babji Kota, Resolution Professional.

This is an application filed by the Liquidator to take on record the Progress Report. The progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**